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ITEM NO.24

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015
(Arising out of impugned final judgment and order dated 09/12/2014
in CMWP No. 66319/2014 passed by the High Court of Judicature at
Allahabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(Office report for directions)

WITH SLP(C) No. 9686/2015

(Office report for directions)

SLP(C) No. 9889/2015

(Office report for directions)

Date : 28/10/2016 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN

[IN CHAMBERS]

For Petitioner(s) Ms. Alka Agrawal,Adv.

Mr. Raj Bahadur Yadav,Adv.

Mr. Shreekant N. Terdal,Adv.

For Respondent(s) Mr. Kiran Kumar Jaipurkar,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay in filing the spare copies of the special leave
petitions is condoned.

(SAPNA BISHT)

(TAPAN KUMAR CHAKRABORTY)

SR. P.A.

COURT MASTER